

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURT : DELHI

C I R C U L A R

It has come to the notice of the undersigned that large number of copying applications are being filed for obtaining copies of Vakalatnamas by Ld. Counsel for onward submission to the Bar Council. As it is not possible for the Copying Agency, THC, Delhi to handle such heavy work load, it is advised that all the Advocates may submit applications for copies of Vakalatnamas directly in the Court concerned where such cases are pending.

Further, all the Judicial Officers are requested to direct their staff to accept such applications with proper court fee and provide the certified copies of Vakalatnamas accordingly, as per application charges.

NK 12.12.23

(NAROTTAM KAUSHAL)
Principal District & Sessions Judge (HQs)
Tis Hazari Court, Delhi

No. 55005-55255 /Copying Agency/Misc./ 2023

Dated, Delhi the 12 DEC 2023

Copy forwarded for information and necessary action to :-

1. The PS to the undersigned.
2. The PS to the Ld. Principal Distt. & Sessions Judge (West Distt.), THC, Delhi
3. All the Judicial Officers posted in Tis Hazari Court, Delhi
4. The Officer-in-Charge, Copying Agency, Tis Hazari Court, Delhi
5. The President and Hony. Secretary, Tis Hazari Court Bar Association, Tis Hazari Delhi with the request to circulate the same among the members of the Bar.
6. All the Sr. Administrative (Judl.)/Administrative Officer (Judl.), Tis Hazari Court, Delhi
7. All the Branch-in-Charge of the Branches of Tis Hazari Court, Delhi
8. The PRO/APRO of the Central and West Distt. Tis Hazari Court, Delhi
9. The Care Taking Branch, Tis Hazari Court, Delhi to display on notice Board.
10. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.

NK
(NAROTTAM KAUSHAL)
Principal District & Sessions Judge (HQs)
Tis Hazari Court, Delhi